

Date of Decision: 23.5.94.

OA 718/93 with
MA 266/94

KISHAN AENANI

... APPLICANT.

Vs.

UNION OF INDIA & AMR.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

HON'BLE MR. O.P. SHARMA, MEMBER (A).

For the Applicant

... SELF.

For the Respondents


... NONE.

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

Applicant Kishan Aenani in this application u/s 19 of the Administrative Tribunals Act, 1985, has prayed that he may be ordered regular promotion to the post of Senior Inspector of Stores Accounts scale Rs.2000-3200 w.e.f. the date on which his junior, Shri P.C. Karnani, was promoted with arrears of salary due with prevalent interest and compensation of Rs. One lakh for the humiliation and mental agony as a result thereof.

2. We have heard the applicant. None is present on behalf of the respondents. During the course of arguments the applicant sought permission to withdraw the OA. Permission is granted. This application stands dismissed as having been withdrawn. MA stands dismissed accordingly. No order as to costs.


(O.P. SHARMA)
MEMBER (A)


(GOPAL KRISHNA)
MEMBER (J)